MINISTRY OF DEFENCE


M. OF JANH, Under Secy.

OFFICE OF THE C.A.O.

No. 363, dated 15th Feb. 1957.—On transfer from AG's Branch, Shri G. M. Chopra, perm. DAD/tempy. CSO Grade I, is appointed as Asstt, C.A.O., 16th Jan. 1957.

D. P. MCKENNA, C.A.O.

CONTROLLER GENERAL OF DEFENCE PROTECTION

No. 364, dated 20th Feb. 1957.—The undermentioned officers are granted leave:

Indian Ordnance Services

No. 365, dated 22nd Feb. 1957.—The undermentioned officer resigned from service:

Indian Ordnance Services


SEWA SINGH, Under Secy.

NATIONAL CADET CORPS

No. 367, dated 20th Feb. 1957.—The following Officers have been promoted:

Junior Division (Air Wing)
Second Officers to be First Officers
Uttar Pradesh
A. M. David (NCCJA/12024), and G. N. Mishra (NCCJA/12027), 11th Dec. 1956.

Junior Division (Army Wing)
Second Officers to be First Officers
Uttar Pradesh
Ram Gopal Sharma (NCCJ/12029), 11th Dec. 1956.
Third Officer to be Second Officer
K.G. School, Bangalore, Mysore

No. 368, dated 28th Feb. 1957.—The following Officers have been permitted to relinquish their commissions:

Senior Division (Army Wing)
Bombay

Uttar Pradesh
Punjab
Punjab
2/Lt. Miss M. C. MALKANI (NCC/GD/202), 5th Dec. 1956.

Junior Division (Air Wing)

Modern School, Delhi
Second Officer R. L. Bartholomew (NCCJA/24518), 17th July 1956, under rule 28(2)(f) of N.C.C. Rules.

Junior Division (Army Wing)
Punjab
Third Officer Joginder Singh (NCCJ/7252), 31st July 1956, under rule 28(2)(f) of N.C.C. Rules.

Uttar Pradesh

( 49 )
Third Officer K. S. Chaudhary (NCCJ/1218G), 5th Mar. 1950, under rule 28(2) (f) of N.C.C. Rules.

Third Officer D. V. S. Rana (NCCJ/12217), 16th May 1956, under rule 28(2) (f) of N.C.C. Rules.

No. 309, dated 15th Feb. 1957.—Corrigenda.—(i) In M. of D. Notn. No. 1790, dated 19th Oct. 1956, published in Gazette of India, dated 3rd Nov. 1956, under the headings “Rajasthan and Bihar”, the grant of commissions to Officer Cadets Madhukar Gangadhar BHATIAWDEKAR, Mahesh Chandra GUPTA and Bijoy Narain MEHRA, be treated as cancelled.


G. C. L. JONEJA, Dy. Secy.

DIFRECE SCIENCE ORGANISATION

No. 370, dated 18th Feb. 1957.—The undermentioned officers are granted leave:-

Shri B. K. Banerjea, tempy. Senior Scientist, earned leave for 30 days, 4th Mar. 1957.

PSYCHOLOGICAL RESEARCH WING


To be C. Arty. HQ. an. Inf. Div.

No. 372, dated 20th Feb. 1957.—The following appointment is made:—

COMMS. & STAFF

To be Maj. Gen. i/c. Adm.

BriR. Sardar Haranrain Singh (Al-09), and is granted actg. rank of Maj. Gen. 23rd Jan. 1957.

N. N. WANCHOO, Jt. Secy.

No. 373, dated 14th Feb. 1957.—The following appointments are made:—

COMMS. & STAFF

To be C.S.O.

A/Brig. T. Barreto (IC-413), Sigs., 29th Dec. 1956.

To be C. Arty. HQ. an. Inf. Div.

A/Brig. Udhman Singh (IC-2583), Artillery, 12th Nov. 1956.

To be a Sub-Area Comdr.

Lt.-Col. (A/Brig.) M. M. Badshah (IC-168), Sikh INF., 12th Jan. 1957.

S. K. SARKAR, Dy. Secy.

No. 374, dated 20th Feb. 1957.—The following appointment is made:—

ARMY HEADQUARTERS

To be Q.M.G.


N. N. WANCHOO, Jt. Secy.

No. 375, dated 16th Feb. 1957.—The following appointments are made:—

ARMY HEADQUARTERS

Q.M.G.'s Branch

On transfer from M.S. Branch, Shri S. S. D. Parmar, perm't. O.S., to be offg. C.S.O., Grade II, until further orders, such transfer from M. Branch proceeded on leave pending retirement, 5th Feb. 1957.

M.G.O. Branch

On transfer from G.S. Branch, Shri Raghbir Singh, perm't. O.S., appointed offg. C.S.O., Grade II, until further orders, vice Shri N. S. R. Rajan transferred, 25th Jan. 1957.

No. 376, dated 20th Feb. 1957.—The following appointments are made:—

REGULAR ARMY

Permanent Regular Commission (Special List)

The undermentioned emergency commissioned officer is appointed to a perm. regular commission in the Special List of Quartermasters in the rank of Capt. w.e.f. 28th Aug. 1956, with seniority for pay and promotion under A.I. 78/53 as indicated against his name and relinquishes S.S.R.C.:—

Daman chandra Sharma (IEC 6613 now SL 173), Infy., as 2/Lt. from 13th June 1943, as Lt. from 13th June 1943 and as Capt. from 13th June 1946.

The undermentioned short service regular commissioned officer is appointed to a perm. regular commission in the Special List of Technical Officers in Signals in the rank of Maj. Gen. w.e.f. 23rd Jan. 1955, with seniority for promotion under A.I. 78/53 as indicated against his name and relinquishes S.S.R.C.:—

RAJINDER SINGH (SS 1406 now SL 107), Sigs., with seniority as Lt. from 1st Jan. 1948 and as Capt. from 1st Jan. 1954, but with seniority for purposes of pay only from 1st Jan. 1946 under the provisions of A.I. 222/44. With effect from 19th Apr. 1955, the seniority is, however, revised as Lt. from 12th Feb. 1948 and as Capt. from 12th Feb. 1955, but with seniority for purposes of pay only from 12th Feb. 1946.

(M. of D. Notn. No. 1330, dated 5th Nov. 1955, in so far as it relates to this officer is hereby cancelled.)

The undermentioned short services regular commissioned officer is appointed to a perm. regular commission in the Special List of Record Officers in rank of Lt. w.e.f. 1st Jan. 1955, with seniority for promotion under A.I. 78/53 as indicated against his name and relinquishes S.S.R.C.:—

Kundan Singh Rawat (SS 14576 now SL 95), Infy., with seniority as Lt. from 1st June 1948, but with seniority for purposes of pay only from 1st June 1946 under the provisions of A.I. 222/44. With effect from 19th Apr. 1955 the seniority is, however, revised as Lt. from 7th June 1948, but with seniority for purposes of pay only from 7th June 1946.

(M. of D. Notn. No. 1330, dated 5th Nov. 1955, in so far as it relates to this officer is hereby cancelled.)

The undermentioned J.O.C. is appointed to a perm. regular commission in the Special List of Record Officers:—

To be Lt. (on prob.)

Sub. Tilak Raj Vig (42896-JC now SL 189), Artillery, 26th Nov. 1956.

REGULAR ARMY

Army Medical Corps

Permanent Regular Commissions

To be Lt's. (on prob.)


No. 377, dated 19th Feb. 1957.—The following appointments are made:—

MILITARY ENGINEER SERVICES

Temp. A.K.E. (E/M) to be Tempy. EE.
Shri Jai Nath, 10th Jan. 1957.

Educational Establishment

National Defence Academy

Tempy. Lecturers to be Permty. Lecturers
Saravasti A. Sen and Ved Prakash, 2nd June 1966.
Lecturer on contract terms and conditions, to be tempy. Lecturer
Shri G. C. Paranjpe, 2nd June 1956.

REGULAR ARMY

R.V.P.C.

Shri Ram Sarup GUPTA, tempy. Farms Officer to be permty. Farms Officer, 1st Jan. 1955.
Shri Ram Singh JAT, tempy. Farms Officer to be permty. Farms Officer, 16th May 1956.

K. V. RAMANAMURTHI, Under Secy.

No. 378, dated 14th Feb. 1957.—The following appointment is made:—

TERRITORIAL ARMY

Territorial Commission

The undermentioned ex-emergency commissioned officer is granted a Territorial Commission w.e.f. 29th Aug. 1953, but with seniority for purposes of promotion only, under para. 38 of T.A. Regs.—


No. 379, dated 15th Feb. 1957.—The following appointments are made:—

TERRITORIAL ARMY

Territorial Commission

The undermentioned ex-emergency commissioned officer is granted a Territorial Commission w.e.f. 29th July 1953, but with seniority for purposes of promotion only as indicated against his name:

To be Lt. (on prob.)
Satinder Kumar MUKERJI (ex-IEC 9669 now TA 40388), Engineers, as 2/Lt. from 14th Apr. 1950 and Lt. from 14th Apr. 1953.

R. K. SUNDARESAN, Under Secy.

No. 380, dated 14th Feb. 1957.—The following appointment is made:—

REGULAR ARMY

Army Medical Corps

Short Service Regular Commission

To be Lt. (on prob.)
Ganesh Das CHUGH, M.B., B.S. (MS-6117), 12th Nov. 1956, with seniority for pay and promotion from 16th Aug. 1949 (includes 7 years and 88 days antedate for previous full pay commissioned service which will not count for gratuity).

No. 381, dated 18th Feb. 1957.—The following appointment is made for a period of 3 years under A.I. 10/5/48:—

REGULAR ARMY

Army Medical Corps

Short Service Regular Commission (Non-Tech.)

To be 2/Lt. (on prob.)

No. 382, dated 18th Feb. 1957.—The following appointment is made for a period of 3 years under A.I. 298/48:—

REGULAR ARMY

Army Dental Corps

Short Service Regular Commission

To be Lt. (on prob.)
Prabhakar Reinkar KOUR, B.D.S. (Bombay), DS-11066, 18th Jan. 1957.

No. 383, dated 18th Feb. 1957.—The undermentioned who were granted S.S.R.C. for a period of three years vide Gazette of India Notn. No. 129/48, are granted extension of their commissions from the dates shown against their names for a period of one year or for so long as their services are required, whichever is earlier:—

REGULAR ARMY

Army Dental Corps

Short Service Regular Commissions

S. D. SHARMA (DS-11039), 9th Dec. 1956.

No. 384, dated 20th Feb. 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for three years w.e.f. 15th Dec. 1947, vide M. of D. Notn. No. 129, dated 30th July 1949, is revised w.e.f. 19th Apr. 1955 under the provisions of M. of D. letter No. 02467/7/XLI/MS 3/D/1957/D(MS), dated 19th Apr. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission


No. 385, dated 14th Feb. 1957.—The seniority of the undermentioned who was granted a S.S.R.C. for three years w.e.f. 15th Dec. 1947, vide M. of D. Notn. No. 129, dated 30th July 1949, is revised w.e.f. 19th Apr. 1955 under the provisions of M. of D. letter No. 02467/7/XLI/MS 3/D/1957/D(MS), dated 19th Apr. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

Lt. (A/Capt.) P. W. Pennanna (SS 14449), Artillery, with seniority for pay and promotion from 19th Mar. 1948.

No. 386, dated 20th Feb. 1957.—The seniority of the undermentioned ex-officer who was granted a S.S.R.C. for three years w.e.f. 8th Feb. 1950, vide M. of D. Notn. No. 1007, dated 11th June 1949, is revised w.e.f. 19th Apr. 1955 under the provisions of M. of D. letter No. 02467/7/XLI/MS 3/D/1957/D(MS), dated 19th Apr. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

No. 387, dated 20th Feb. 1957.—The seniority of the undermentioned officers who were granted S.S.R.C.s for three years w.e.f. 7th Mar. 1946, vide M. of D. Notn. No. 1691, dated 1st Oct. 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

2/Lt. (A/Capt.) M. S. Ghura (SS 14124), E.M.E., with seniority for pay and promotion from 17th Mar. 1946.

2/Lt. (A/Capt.) S. K. Roy (SS 14358), E.M.E., with seniority for pay and promotion from 5th Apr. 1946.


No. 388, dated 20th Feb. 1957.—The seniority of the undermentioned officers who were granted S.S.R.C.s for three years w.e.f. 9th May 1948, vide M. of D. Notn. No. 1693, dated 25th June 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

Lt. (A/Capt.) Harjinder Singh (SS 14794), E.M.E., with seniority for pay and promotion from 17th May 1948 and for pay from 17th May 1946 under A.I. 222/48.

2/Lt. (A/Capt.) M. Kirubavaram (SS 14795), E.M.E., with seniority for pay and promotion from 17th May 1948.

2/Lt. (A/Capt.) T. Ramalingam Krishnan (SS 14796), E.M.E., with seniority for pay and promotion from 14th May 1948.

No. 389, dated 19th Feb. 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for three years w.e.f. 9th May 1948, vide M. of D. Notn. No. 2388, dated 23rd Sep. 1950, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

Lt. (A/Capt.) Suraj Parkash (SS 14604), E.M.E., with seniority for pay and promotion from 13th May 1948.

No. 390, dated 29th Feb. 1957.—The seniority of the undermentioned officers who were granted S.S.R.C.s for three years w.e.f. 1st July 1948, vide M. of D. Notn. No. 1251, dated 23rd July 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission


No. 391, dated 29th Feb. 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for three years w.e.f. 9th May 1948, vide M. of D. Notn. No. 1595, dated 17th Sep. 1949 as amended by M. of D. Notn. No. 653, dated 13th May 1950, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

Lt. (A/Capt.) P. K. Menon (SS 14466), E.M.E., with seniority for pay and promotion from 1st Mar. 1948.

No. 392, dated 14th Feb. 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for five years w.e.f. 6th Feb. 1948, vide M. of D. Notn. No. 274, dated 1st Apr. 1950, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

Lt. (A/Capt.) Kuldip Rai (SS 14466), E.M.E., with seniority for pay and promotion from 1st Mar. 1948.

No. 393, dated 20th Feb. 1957.—The seniority of the undermentioned officers who were granted S.S.R.C.s for five years w.e.f. 1st June 1948, vide M. of D. Notn. No. 1595, dated 17th Sep. 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission


No. 394, dated 29th Feb. 1957.—The seniority of the undermentioned officer who was granted a S.S.R.C. for five years w.e.f. 1st July 1948, vide M. of D. Notn. No. 1251, dated 23rd July 1949, is revised w.e.f. 19th Apl. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apl. 1955, as indicated:—

REGULAR ARMY

Short Service Regular Commission

Lt. (A/Capt.) Harcharan Singh (SS 14603), A.O.C., with seniority for pay and promotion from 26th June 1948.

No. 395, dated 19th Feb. 1957.—The undermentioned officers on probation are confirmed:—

REGULAR ARMY

Army Medical Corps

Permanent Regular Commissions

Capt. H. C. D'Netro (MR-612), and S. C. Banerjee (MR-613), 17th Dec, 1954.

Short Service Regular Commission

Capt. G. L. Dias (NS-6001), 30th Nov. 1955.

REGULAR ARMY

Military Nursing Service

(Permanent Regular Commissions)


R. K. SUNDARESAN, Under Secy.

No. 396, dated 29th Feb. 1957.—The undermentioned officers on probation are confirmed:—

TERRITORIAL ARMY

Medical Branch

Territorial Commission


G. C. L. JONEJA, Dy, Secy.
No. 397, dated 20th Feb. 1957.—The following promotions are made:—

**REGULAR ARMY**

Regular Commissions

Major to be sub. Lt.-Col.

Udham Singh (IC 2583), Artillery, 3rd May 1956.

Captains to be Majors.

Lal Charanjii (IC 3262), Inly., 20th May 1955.

Abhi-manyak Vohra (IC 820), Inly., 26th Mar. 1956.

C. S. Randhawa (IC 3216), Sig., and Kumar Singh (IC 1219), Artillery, 1st May 1956.


K. A. Murray (IC 1198), Artillery, 3rd May 1956.

H. S. Kocher (IC 830), and G. S. Maloni (IC 753), Artillery, and Y. N. Kamat (IC 4960) and W. S. Nadle (IC 3949), A.S.C., 20th May 1956.

M. S. Katshia (IC 2754), JAG's Bptt., 19th Sep. 1956.

S. S. Sandhu (IC 946), H. S. Dhillon (IC 3333), Ottar Singh (IC 1784) and Lal Singh (IC 3322), A.O.C., C. L. Trikha (IC 2736), Artillery, H. S. Koberwal (IC 3830) and H. S. Grewali (IC 3837), A.S.C. and K. C. Sheoran (IC 1329), Armd. Corps, 3rd Oct. 1956.


H. S. Kachshurn (IC 9543), Inly., and Trilok Singh (IC 841) and C. R. C. Hixton (IC 1885), A.O.C., 10th Oct. 1956.


Lieutenants to be Captains.

I. J. Costan (IC 3978) and M. P. B. S. Panwar (IC 4641), Artillery, 12th Sep. 1956.

Rajendra Singh (IC 2537), Armd. Corps, Bhagwani Singh (IC 2541) and Harjand Singh (IC 3044), Sig., 30th Dec. 1954.

S. C. Mittal (IC 4045), Engineers, 10th Sep. 1955.

**REGULAR ARMY**

**Army Medical Corps**

Permanent Regular Commission

Capt. to be Maj.


(Short Service Regular Commission)

Lt. to be Capt. (on probation)

G. D. Chugh (MS-6117), 12th Nov. 1958 with seniority from 16th Aug. 1950.

Capt. Maj. to be Lt.-Col.

No. 398, dated 15th Feb. 1957.—The following promotion is made:—

**REGULAR ARMY**

ASC (MT)

Dfr. to be Jemdr.


S. R. GURUSWAMY, Under Secy.

No. 399, dated 26th Feb. 1957.—The undermentioned officers are permitted to relinquish their commissions:—

**REGULAR ARMY**

**Short Service Regular Commission**


**Temporary Commission**

Lt. (A/Capt.) D. S. Gujral (TC-30871), Artillery, 19th Nov. 1956.

**REGULAR ARMY**

**Army Medical Corps**

(Short Service Regular Commissions)

Capt. S. R. Sonowal (MS-5975), and L. A. Kumar (MS-5696), 11th Dec. 1956.

Capt. (Mrs.) K. Prabakkar (MS-5186), 14th Dec. 1956.


Capt. T. V. Thakur (MS-5712), 1st Jan. 1957.

Capt. (Mrs.) R. A. Singh (MS-5187), 6th Jan. 1957.


Capt. R. M. Bhartiya (MS-5198), 20th Jan. 1957.

Capt. A. A. Devara (MS-5273), 26th Jan. 1957.

R. K. SUNDARESAN, Under Secy.

No. 400, dated 16th Feb. 1957.—The following relinquishment is made:—

**ARMY HEADQUARTERS**

E-in-C's Branch

On transfer to the office of Garrison Engineer, Jorhat, Shri O. K. Haruray, quasipermit A.E.E., relinquished the app't. of S.O. Ill, 5th Feb. 1957 (A.N.).

G. M. CHOPRA, Asstt. C.A.O.

No. 401, dated 14th Feb. 1957.—The undermentioned officers are permitted to retire from army service:—

**REGULAR ARMY**

Regular Commissions


Capt. (T/Maj.) Ram Rao Garud (IC 2655), Grenadiers, 1st Jan. 1957.

R. K. SUNDARESAN, Under Secy.

No. 402, dated 16th Feb. 1957.—The undermentioned officer is permitted to retire from service and is transferred to the Regular Reserve of Officers:—


M. N. WANCHOO, Jt. Secy.

No. 403, dated 13th Feb. 1957.—The undermentioned officer is permitted to retire from service and is transferred to the Regular Reserve of Officers:—


S. K. SARKAR, Dy. Secy.

No. 404, dated 14th Feb. 1957.—The undermentioned officer is permitted to retire from army service and is transferred to the Regular Reserve of Officers (Class 'X')—

**REGULAR ARMY**

Regular Commission


Capt. (T/Maj.) Ram Rao Garud (IC 2655), Grenadiers, 1st Jan. 1957.

**REGULAR ARMY**

Army Medical Corps

(Special Medical Section—Combined Cadre)


R. K. SUNDARESAN, Under Secy.
No. 406, dated 18th Feb. 1957.—The undermentioned officers are granted leave:—

**ARMY HEADQUARTERS**

G. S. Branch

Shri L. N. Gupta, perm't. C.G.O. (Translation Officer), post superannuation leave pending retirement under Art. 234(b) CSR as under:—

Earned leave for 120 days from 4th Nov. 1956 to 3rd Mar. 1957 and half pay leave for 60 days from 4th Mar. 1957 to 2nd May 1957.

Q. M. G.'s Branch

Shri Gurdial Singh, perm't. O.S., 47 days' earned leave, 18th Feb. 1957.

Shri V. V. Ramakrishn, perm't. O.S., 1 month & 8 days' privilege leave, 2nd Jan. 1957.

Shri P. N. Ncen, offl. O.S., 'earned leave for 1 day on 17th Dec. 1956 and 3 days from 24th Dec. 1956.

E. — C.s Branch

Shri V. Somanna, S.O. III, 40 days' earned leave, 21st Sep. 1955.


G. M. CHOPRA, Asst. C. O.

No. 407, dated 20th Feb. 1957.—The undermentioned Officers are granted leave:—

**REGULAR ARMY**

Army Ordnance Corps

Shri B. N. Maira, quasi-permt. O.O. (Civ.), Veh. Depot, Avadi, earned leave for 40 days, 26th June 1956.


Shri N. K. Biswas, temp'y. O.O. (Civ.), Avadi, privilege leave for 1 month, 8th Oct. 1956.

Shri Parma Nand Mehta, temp'y. O.O. (Civ.), Amn. Depot, Gurgaon, earned leave for 4 days from 23rd Oct. 1956, 4 days from 29th Oct. 1956 and 17 days from 29th Nov. 1956.


Shri J. S. Saxena, quasi-permt. O.O. (Civ.), 206 B.O.D., Avadi, earned leave for 8 days, 6th Nov. 1956.


Shri B. C. Dass Matha, perm't. O.O. (Civ.), 206 B.O.D., Avadi, earned leave for 13 days, 26th Nov. 1956.

Shri M. L. Kohli, quasi-permt. O.O. (Civ.), A.O.C., Record Office, Secunderabad, earned leave for 21 days, 29th Nov. 1956.

Shri P. N. Mcen, temp'y. O.O. (Civ.), Amn. Depot, Gummidiupudi, privilege leave for 21 days, 30th Nov. 1956.

Shri H. S. Mathur, perm't. O.O. (Civ.), Amn. Depot, Gurgaon, earned leave for 27 days, 10th Dec. 1956.


Shri D. Isiiah, temp'y. O.O. (Civ.), C.O.D., Dehu Siding, earned leave for 31 days, 24th Dec. 1956.

Shri C. L. Mohan, perm't. O.O. (Civ.), C.O.D., Chhoeki, earned leave for 6 days, 24th Dec. 1956.

Shri S. A. Uttam Singh, quasi-permt. O.O. (Civ.), 206 B.O.D., Avadi, earned leave for 3 days, 30th Dec. 1956.

Shri B. K. Kapoor, quasi-permt., Clv. Labour Officer, Ord. Denol, Shakurkasti, earned leave for 1 day each on 23rd Nov. 1956 and 28th Nov. 1956.


**CORPS OF E.M.E.**

Shri K. M. Sharma, quasi-permt. Clv. Labour Officer, 99 Army Wksps, Agra, 4 days' earned leave, 14th Nov. 1956.


**MILITARY ENGINEER SERVICES**


Shri Sohan Singh, temp'y. SHSO, Calcutta, 37 days' earned leave, 29th Oct. 1956.

Shri I. D. Jain, temp'y. AEE E/M, ACWE E/M Agra, 49 days' earned leave, 5th Nov. 1956.

Shri Amin Lal Bhutia, perm't. HSQ, ACWE, Engineer Park, Allahabad, 62 days' earned leave, 5th Nov. 1956.


Shri B. N. Rastogi, Offg. EE., DCWE, Calcutta, earned leave for 4 days from 29th Nov. 1956 and 10 days from 10th Dec. 1956.

Shri M. R. Kuruk, perm't. Asstt. Arch. CE's office, Lucknow, 34 days' earned leave, 10th Dec. 1956.

Shri Jaswant Singh, Offg. AEE (E/M), SO 3 (ESP), CE's office, Simla, 18 days' earned leave, 15th Oct. 1956.

Shri Boga Ram Sachdeva, perm't. BS0, C.W.E. office, Jaipur, 2 months' privilege leave, 7th Nov. 1956.

Shri G. S. Panesar, perm't. AEE (E/M), 41 days' earned leave, 19th Nov. 1956.

Shri M. L. Mallick, Offg. S.W., C.W.E. office, Delhi, earned leave for 14 days from 29th Nov. 1956 and 8 days from 15th Dec. 1956.


Shri R. C. Midha, temp'y. S.W., C.W.O (NDES) Bombay, 9 days' earned leave 10th Dec. 1956.

P. N. NATU, Under Secy.

No. 408, dated 12th Feb. 1957.—The following revision is made:—

**REGULAR ARMY**

K.Y.F.C.

Shri SHANKAR SINGH, offg. Farms Officer to permit, Manager, 10th Sep. 1956.

No. 109, dated 9th Feb. 1957.—The following transfer is made:—

**CORPS OF E.M.E.**


B. J. SENGUPTA, Under Secy.

**M. L. & C. SERVICE**

No. 410, dated 18th Feb. 1957.—The undermentioned officers are granted leave:—

Shri P. N. Lekhi, a perm't officer of the M. L & C. Service Class I (Grade II) and temporary. Class I (Grade 1) and Ex. Officer, Lucknow Cantt., 12 days' earned leave (with permission to prefix 16th Dec. and suffix 30th Dec. 1956 being Sundays and 31st Dec. 1956 and 1st Jan. 1957 being Gazetted holidays), 17th Dec. 1956.

Shri G. D. Chowdhury, a perm't officer of the M. L & C. Service Class II and Ex. Officer, Dehran Dun (Amit Landau zum Cimient Town Cantts., 30 days' earned leave (with permission to prefix 23rd Dec. 1956 being Sunday), 24th Dec. 1956.

Shri G. V. Rajan, a perm't officer of the M. L & C. Service Class II and Ex. Officer, Jhansi Cantonment, 90 days' earned leave pending retirement after attaining the age of superannuation, 15th Jan. 1957.

P. N. NATU, Under Secy.
No. 411, dated 19th Feb. 1957.—The undermentioned transfers and postings are made:—

Shri H. R. Mallik, a quasi-permit officer of the M. L. & C. Service Class II and Ex-Officer, Kirkee Cantonment is transferred and posted as Ex-Officer Chakrata Cantonment, 26th Dec. 1956.

Shri N. S. Ranagavvamy a permit officer of the M. L. & C. Service Class II and Ex-Officer, Kirkee (Grade II) and Ex-Officer, Chakrata Cantonment is transferred and posted as Ex-Officer, Kirkee Cantonment, 8th Jan. 1957.

K. V. RAMANAMURTHI, Under Secy.

(Navy Branch)

No. 413, dated 10th Feb. 1957.—The following promotion is made:—

INDIAN NAVY

Permanent Commission
Capt. to be Rear-Admiral
R. D. Katari, 2nd Oct., 1956 (F.N.)

L. M. NADKARNI, Jt. Secy.

No. 413, dated 18th Feb. 1957.—The following promotion is made:—

INDIAN NAVY

Permanent Commission
Executive Branch
Lt. to be Lt. Cdr.

H. R. KHATTAR, Under Secy.

No. 414, dated 11th Feb. 1957.—The undermentioned officer is granted leave:—

NAVAL HEADQUARTERS


G. M. CHOPRA, Asstt. C.A.O.


P N NATU, Under Secy.

(Air Branch)

No. 416, dated 28th Feb. 1957.—The undermentioned are granted Permanent Commissions (on probn.):—

INDIAN AIR FORCE

G. D. (Pilot's) Branch

(Flt. Cadets to be Pit. Offrs.)

Desmond Joseph D'SILVA (5269), Sherwan Derek Leslie TULLY (5270), Dhanu Meurtin CRUCK-SHANK (5271), Dilmohan Singh KAHAI (5272), Samuel Kunnappuzha GEORGE (5273), Rama Nand GAUTAM (5274), Pooari Narsana PUTTAYA (5275), James PAKIANATHAN (5276), Lawrence MENEZES (5277), Anthony MARININ (5278), Thakur Dutt ADLAKHA (5279), Aspi BHAGWAGAR (5280), Ravindra Nath LUTHER (5281) and Raj Rishi TANGRI (5282), 30th Nov. 1956.

(Ex-Airman Flt. Cadets to be Pit Offrs.)

Haribara RAJAGOPAL (5283), Shirkant Ramd nhiên PANTWALI (5284) and Anmar Pal Singh AURRA (5285), 30th Nov. 1956.

(Ex J. S. W. Flt. Cadets to be Pit. Offrs.)

Vincent PAIR (5286) and Trevor Joseph FERNANDEZ (5287), 30th Nov. 1956.

No. 416, dated 20th Feb. 1957.—The undermentioned aircraft pilots are granted Permanent Commissions (on probation):—

INDIAN AIR FORCE

Technical (Engineering) Branch

To be Pit. Offrs.

Elincherril Prabhakar MENON (5288), Man Mohan SINGH (5128), BHAGWAN SINGH (5129), Man Chand CHAUDHRY (5130) and Valodi Mridula JANDRAKSEKAR (5131), KARAN SINGH (5132), Tinnum Narayana VENKATARAMAN (5133), Ram Singh DILLON (5134), Ramnagun APPALASWAMY (5135), Dupson Pratap SINGH (5136), Surendra Dev SHARMA (5137), Jitendra Nath DIWAS (5138), MAKHAN LAL (5139), Theodore Samuel ANANDAN (5140) and Gurcharan Singh VIDWAN (5141), 24th Feb. 1956.

Technical (Armament) Branch

To be Pit. Offrs.

Dyal Chand LAXMAN (5142), 24th Feb. 1956.

Technical (Engineering/Electrical) Branch

To be Pit. Offrs.

Narayana Purushotham PILLAI (5143) and Vallikott Moctuthuvappil Padmanabha MENON (5144), 24th Feb. 1956.

No. 418, dated 18th Feb. 1957.—The undermentioned Pit. Officers who were granted Permit. Commission (on probn.) are confirmed:—

INDIAN AIR FORCE

G. D. (P) Branch

M. Chandra (4880); 18th Apri. 1953.

V. V. Venkataraman (4970); 27th July 1955.

B. D. Jayal (4972), P. M. Ramachandran (4973), R. K. Sinha (4974), A. D. Alley (4975), O. P. Chopra (4976), R. Jayagopalin (4977), Ramnindar Singh (4978), B. B. Bhadkamkar (4990), A. K. Sapre (4991), A. N. Sonury (4992), H. S. Arora (4993), D. K. Ahuja (4994), A. T. Thakur (4995), D. D. Simpson (4996), A. P. Chaudhary (4997), S. V. Khoi (4998), M. S. Manad (4999), C. Dhawan (4999), Gurdev Singh (4996), R. C. Nanda (4997), R. B. Kathawalla (4982), G. S. Balsi (4999), H. S. Soorma (4990), R. N. Bhardwaj (4991), M. L. Behal (4992), S. S. Thakur (4993), S. R. Desai (4994), J. M. Misty (4995), Ruldev Singh (5000), G. V. Hingorani (5000), V. T. N. Vijayan (5000), Satwant Singh (5001), K. S. Bakshi (5002), A. C. Banerjee (5015), Prabhu Dava (5015), V. R. Balsi (5017), E. P. Master (5018), V. K. Verma (5020), R. K. Varma (5021) and M. M. Bose (5022), 9th Oct. 1953.

No. 419, dated 15th Feb. 1957.—The undermentioned officer is permitted to resign his Permanent Commission and is placed on the Retired List in the rank of Flt. Lt.:—

INDIAN AIR FORCE

GD/P Branch


KARORI LAL, Under Secy.

No. 420, dated 12th Feb. 1957.—The following retirement is made:—

AIR HEADQUARTERS

With ref. to M. of D. Notn. No. 77, dated 12th Jan. 1957, Shri Ram Rakha Mall, permit. Supdt/Org. O.S., on attaining the age of superannuation, transferred to pension establishment. 7th Jan. 1957.

No. 421, dated 14th Feb. 1957.—The undermentioned officer is granted leave:—

AIR HEADQUARTERS

Shri Dina Nath, O.S. earned leave for 27 days, 20th Aug. 1956.

Shri M. L. Aggarwal, tempgy. O.S. privilege leave for 1 month and 4 days, 19th Nov. 1956.

G. M. CHOPRA, Asstt. C.A.O.


KARORI LAL, Under Secy.